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Title: Introduction of the Constitution (Amendment) Bill, 2016. (Amendment of article 1).

HON. SPEAKER: Item No.51

KUNWAR PUSHPENDRA SINGH CHANDEL (HAMIRPUR): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

KUNWAR PUSHPENDRA SINGH CHANDEL: I introduce the Bill.

**15.57 hours**

**RIGHTS OF TRANSGENDER PERSONS BILL, 2014 – Contd.**